

ORISSA HIGH COURT

FILING REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/48084/2024	M/S GRIM TECH PROJECTS INDIA PVT. LTD. VS M/S ABC TRANS CARRIERS PVT. LTD.,KHURDA	PRAKASH RANJAN BARIK VS KISHOR KUMAR NAIK	// () //	
2	D-BLAPL/34314/2024	PINTU@FATE KUMAR KHAMARI VS STATE OF ODISHA	KISHOR KUMAR NAIK VS SUSANTA KUMAR BARAL	HEMGIR /351 /2022 () //	AOR20220000264C202400003
3	D-BLAPL/34317/2024	GOPAL CHANDRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS KIRTAN DANG	CUTTACK SADAR /555 /2020 () //	AOR20220001297C202400100
4	D-BLAPL/34319/2024	BARUN NAG VS STATE OF ODISHA	KIRTAN DANG VS KIRTAN DANG	PUINTALA /152 /2024 () //	
5	D-BLAPL/34320/2024	BARUN NAG VS STATE OF ODISHA	KIRTAN DANG VS CHINMAYA RANJAN DAS	PUINTALA /286 /2023 () //	
6	D-BLAPL/34324/2024	JITU @ JITENDRA NAIK VS STATE OF ODISHA	CHINMAYA RANJAN DAS VS BISWA PRAKASH DHAL	RASOL /80 /2024 () //	
7	D-BLAPL/34338/2024	HARICHANDRA PRADHAN VS STATE OF ODISHA	BISWA PRAKASH DHAL VS JUGALA KISHORE PANDA	NCB BHUBANESWAR /5 /2024 () //	
8	D-BLAPL/34342/2024	PRAKASH PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS BHABANI SHANKAR DASPARIDA	BOUDH /71 /2024 () //	
9	D-BLAPL/34355/2024	GOVINDA NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS SIMSON JENA	KUMBHARAPARA /181 /2024 () //	
10	D-BLAPL/34363/2024	BIJAYA KUMAR UDAYASINGH VS STATE OF ODISHA(VIG.)	SIMSON JENA VS KULDEEP MOHANTY	BHUBANESWAR VIGILANCE /22 /2024 () //	
11	D-BLAPL/34365/2024	MANTU @ MANARANJAN KANDANGKEL VS STATE OF ODISHA	KULDEEP MOHANTY VS KULDEEP MOHANTY	JAMDA PS /87 /2023 () //	

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12	D-BLAPL/34368/2024	JAGA @ BISWAMANTA SAMAL VS STATE OF ODISHA	SK.ZAFARULLA VS	JHARSUGUDA /566 /2024 () //	
13	D-BLAPL/34369/2024	DINU SAMARADI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /213 /2024 () //	
14	D-BLAPL/34371/2024	VISHAL BENEDICT TOPPO VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /318 /2024 () //	
15	D-BLAPL/34373/2024	PRABHAKAR PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KHALLIKOTE /564 /2021 () //	
16	D-BLAPL/34376/2024	NIHAR JENA VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /641 /2024 () //	
17	D-BLAPL/34377/2024	ROHAN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
18	D-BLAPL/34379/2024	BISHAL KUMAR MAHATO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /273 /2024 () //	
19	D-BLAPL/34380/2024	BISHAL KUMAR MAHATO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /267 /2024 () //	
20	D-BLAPL/34383/2024	BABU @ NILACHALA SWAIN VS STATE OF ODISHA	DEBASIS BISWAL VS	CUTTACK SADAR /576 /2024 () //	
21	D-BLAPL/34391/2024	UMASHANKAR @ AJITA BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	KEGAON /203 /2024 () //	
22	D-BLAPL/34399/2024	AMIT KUMAR JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PIPLI /74 /2024 () //	
23	D-BLAPL/34400/2024	AMIT KUMAR JENA	AMLAN SHAKTI PAUL	PIPLI /577 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/34401/2024	JYOTI RANJAN PATTANAİK @ BABUL	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /134 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/34402/2024	OM PRAKASH SINGH @ GOPU	DHIRENDRA KUMAR MOHAPATRA	ORIENT /175 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/34406/2024	CHINKULU @ ANJAN BEHERA	DEBENDRA KUMAR DHAR	KAMAKHYANAGAR /148 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/34407/2024	SK.SADAM @S.K.SADAM @LAL MICHU	RAJENDRA NARAYAN ROUT	NIMAKHANDI /228 /2024	AOR20220001558C202400188
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/34410/2024	CHINKULU @ ANJAN BEHERA	DEBENDRA KUMAR DHAR	KANKADAHAD /53 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/34411/2024	KRUSHNA CHANDRA BARIK @ TILU	GYANA RANJAN DHAL	LAXMISAGAR P.S. /439 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/34416/2024	UMESH BADHEI	SAROJ KUMAR PADHY	BARGARH /595 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/34417/2024	NANDU PARIDA	DEEPAK KU SAHOO	BANARAPAL /352 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/34421/2024	SALAMAN KHILLO	T.NARAYAN MURTY	POTTANGI /111 /2024	AOR20220002995C202400101
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/34423/2024	SUDAM NAYAK	T. NARAYAN MURTY	JEYPORE TOWN /146 /2024	AOR20220002995C202400102
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/34424/2024	SOUBHAGYA RANJAN SUNDARAY @ RAJA	GOURAV MOHANTY	BHARATPUR PS /641 /2024	
		VS	VS	()	

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35	D-BLAPL/34426/2024	STATE OF ODISHA ANANTA SAHU VS	SK. ZAFARULLA VS	// JHARSUGUDA /584 /2024 ()	
36	D-BLAPL/34428/2024	STATE OF ODISHA PRAMOD MAJHI VS	UMA SHANKAR PATEL VS	// LEPHRIPADA /82 /2023 ()	AOR20220000263C202400054
37	D-BLAPL/34433/2024	STATE OF ODISHA AZAD ALI VS	AMIT KUMAR PATRA VS	// BASELI SAHI PS /270 /2022 ()	
38	D-CMAPL/48003/2024	STATE OF ODISHA AMBIKA PRASAD SINHA VS	RAMAKANTA NAYAK VS	// // ()	
39	D-CMAPL/48062/2024	EXECUTIVE ENGINEER (ELECTRICAL), CUTTACK MARKAND GOUDA VS	ADV. VS	// // ()	
40	D-CMAPL/48067/2024	STATE OF ODISHA PADMAN MALI VS	ADV. VS	// // ()	
41	D-CMAPL/48087/2024	STATE OF ODISHA SUPRAVA JENA VS	ADV. VS	// // ()	
42	D-CMP/47992/2024	ADDL.COMMNR.SETTLEM UMESH CHANDRA PANDA VS	SANATAN DAS VS	// // ()	
43	D-CMP/48030/2024	SUKANTA PANDA @ MANTU MANOJ KUMAR SANKLECHA VS	BIBEKANANDA BHUYAN VS	// // ()	
44	D-CMP/48041/2024	GOPAL CHANDRA MAZUMDAR RASHIDA KHATOON VS	BISWANATH BEHERA VS	// // ()	AOR20220003680C202400001
45	D-CMP/48088/2024	MASOOD AKRAM KALANDI MALIK VS	SOUMYA RANJAN PATI VS	// // ()	
		TRILOCHAN MALIK		//	

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46	D-CONTC/47999/2024	SAMIR KUMAR ACHARYA VS	SATRUGHNA DASH (A) VS	// ()	AOR20220001212C202400006
47	D-CONTC/48004/2024	GANGADHAR GARIA,SECRETARY RUSUDA PRAMOD KUMAR NANDA VS	PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETY LTD.,BARGARH ADV. VS	// // ()	
48	D-CONTC/48007/2024	MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION AJAYA KUMAR SAHOO VS	PRATAP KESHARI DEO VS	// // ()	
49	D-CONTC/48024/2024	ARAVIND AGRAWAL, IAS ADHIR KUMAR SWAIN VS	ADV. VS	// // ()	
50	D-CONTC/48026/2024	ANU GARG, IAS AJAYA KUMAR BERA VS	ADV. VS	// // ()	
51	D-CONTC/48029/2024	SHALINI PANDIT, IAS CHANDRASINGH BAHLA VS	BIKRAM KESHARI MOHANTY VS	// // ()	
52	D-CONTC/48034/2024	YOGES BAHADUR KHURANIA, IPS KAPILENDRA TRIPATHY VS	ASUTOSH ROUT VS	// // ()	
53	D-CONTC/48035/2024	SUVENDU KUMAR SWAIN, CHIEF POSTMASTER GENERAL, ODISHA SUSHILA GIRI VS	ADV. VS	// // ()	
54	D-CONTC/48037/2024	ASWATHY S., IAS UMAMANI JENA VS	ADV. VS	// // ()	
55	D-CONTC/48049/2024	DEORANJAN KUMAR SINGH, IAS KOSHALA UDYOG, ROURKELA VS	ADV. VS	// // ()	
56	D-CONTC/48055/2024	ANIL KUMAR KULKARNI, ADDL. DISTRICT MAGISTRATE, ROURKELA PRAFULLA KUMAR SATHUA VS	ADV. VS	// // ()	
57	D-CONTC/48058/2024	SUSHIL KUMAR LOHANTI, I.A.S., JOGESH CHANDRA PAL	ADV.	// //	

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		VS	VS	()	
58	D-CONTC/48066/2024	SUSHIL KUMAR LOHANTI, I.A.S, PUSPALATA NAYAK	ADV.	//	
		VS	VS	()	
59	D-CONTC/48073/2024	SALINI PANDIT, IAS CIVIL SOCIETY OF BALASORE DISTRICT	ADV.	//	
		VS	VS	()	
60	D-CONTC/48075/2024	SURYABANSHI MAYUR BIKASH, IAS PURNIMA DEVI	ADV.	//	
		VS	VS	()	
61	D-CONTC/48092/2024	ASWATHY S., IAS BIDYADHAR MAHARANA	ADV.	//	
		VS	VS	()	
62	D-CONTC/48093/2024	SALINI PANDIT, IAS DEBENDRA NATH MOHANTY	ADV.	//	
		VS	VS	()	
63	D-CONTC/48105/2024	ARABINDA AGRAWAL, IAS SUBAS CHANDRA SAHOO	ADV.	//	
		VS	VS	()	
64	D-CRLA/34340/2024	BALWANT SINGH, I.A.S, RAMA CHANDRA PANI	PUSPAMITRA MOHAPATRA	BARAMBA /132 /2015	
		VS	VS	()	
65	D-CRLA/34346/2024	STATE OF ODISHA GAKULA BAR	PRAMOD KUMAR JENA	BASTA /221 /2020	
		VS	VS	()	
66	D-CRLA/34366/2024	STATE OF ODISHA GOKULA BEHERA	BIBHUTI BHUSAN SWAIN	KANIHA /19 /2014	
		VS	VS	()	
67	D-CRLA/34409/2024	STATE OF ODISHA STATE OF ODISHA(VIG.)	SRIMANTA DAS(SR.S.C., VIGILANCE)	/ /0	
		VS	VS	()	
68	D-CRLMA/34343/2024	MINATI BEHERA RANJIT DAS	GAGAN BIHARI KHATUA	RAJKANIKA /50 /2024	AOR20220001170C202400007
		VS	VS	()	

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69	D-CRLMC/34323/2024	STATE OF ODISHA BHAGABAN PRADHAN VS	FALGUNI RAJGURU MOHAPATRA VS	// /0 ()	
70	D-CRLMC/34326/2024	STATE OF ODISHA BIJAYA KUMAR LENKA@BIJAYA LENKA VS	NARENDRA KUMAR LENKA VS	// FATEGARH /21 /2013 ()	
71	D-CRLMC/34329/2024	STATE OF ODISHA AKSHAYA KUMAR PATTNAIK VS	BISHNU PRASAD PRADHAN VS	// MAHILA P.S.(BBSR) /82 /2024 ()	
72	D-CRLMC/34349/2024	STATE OF ODISHA MD INTEKHAB ALAM VS	SIDHARTHA MISHRA VS	// /0 ()	
73	D-CRLMC/34351/2024	ASST. DIRECTOR, ENFORCEMENT DIRECTORATE, BBSR MADHYAMA @ GANDARAM BHOI VS	BHABANI SHANKAR DASPARIDA VS	// DUNGURIPALI /70 /2009 ()	
74	D-CRLMC/34362/2024	STATE OF ODISHA BIJAY KUMAR SWAIN VS	KOUSIK ANANDA GURU VS	// PURI TOWN /183 /2010 ()	
75	D-CRLMC/34395/2024	STATE OF ODISHA FAGUDEB SAMAL VS	ASISH KUMAR RAY VS	// BINJHARPUR /308 /2023 ()	
76	D-CRLMC/34403/2024	STATE OF ODISHA ASHOK KUMAR BEHERA VS	ASHOK KUMAR SARANGI VS	// CUTTACK SADAR /173 /2021 ()	
77	D-CRLMC/34408/2024	STATE OF ODISHA ASHOK KUMAR BEHERA VS	ASHOK KUMAR SARANGI VS	// CUTTACK SADAR /695 /2021 ()	
78	D-CRLMC/34412/2024	STATE OF ODISHA ASHOK KUMAR BEHERA VS	ASHOK KUMAR SARANGI VS	// CUTTACK SADAR /229 /2023 ()	
79	D-CRLMC/34413/2024	STATE OF ODISHA RATNAKAR MEHENTAR VS	SUJATA RANI PANDA VS	// JALESWAR /28 /2024 ()	
		STATE OF ODISHA		//	

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80	D-CRLMP/34318/2024	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	LALITENDU MISHRA VS STATE OF ODISHA	// () //	AOR20220001610C202400023
81	D-CRLMP/34321/2024 CRLMP/1540/2024	RANJAN KUMAR SAHOO VS STATE OF ODISHA	BINI MISHRA VS STATE OF ODISHA	//0 () //	
82	D-CRLMP/34335/2024	APARNA JENA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS STATE OF ODISHA	//0 () //	
83	D-CRLMP/34337/2024	BARUNA BAG VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS STATE OF ODISHA	//0 () //	
84	D-CRLMP/34398/2024	RABI NARAYAN RANA VS STATE OF ODISHA	KABIRAJ PRADHAN VS STATE OF ODISHA	//0 () //	
85	D-CRLMP/34420/2024	PRATIVA GOCHHAYAT@BEHERA VS STATE OF ODISHA	KALPATARU MISHRA VS STATE OF ODISHA	SALIPUR /426 /2024 () //	
86	D-CRLMP/34422/2024	LAXMI BHOI VS STATE OF ODISHA	SK. KALIM UDDIN VS STATE OF ODISHA	//0 () //	
87	D-CRLREV/34387/2024	BASUDEV DAS VS STATE OF ODISHA	SAMBIT RATH VS STATE OF ODISHA	CHAMPUA /62 /2007 () //	
88	D-FAO/48063/2024	SUKANTI KAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS STATE OF ODISHA	// () //	
89	D-ITA/48074/2024	PRINCIPAL COMMISSIONER OF INCOME TAX, BHUBANESWAR VS BRAMHANI RIVER PILLETS LTD, BHUBANESWAR	ANBISWAR CHANDRA MOHANTY, SR.S.C VS BRAMHANI RIVER PILLETS LTD, BHUBANESWAR	// () //	AOD20220001916C202400018
90	D-MACA/47994/2024	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., CUTTACK VS SAUBHAGYA LAXMI NANDA	PRASANTA KUMAR MAHALI VS SAUBHAGYA LAXMI NANDA	// () //	
91	D-MACA/48015/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	CHAKRASH KUMAR MOHANTY	//	

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		VS	VS	()	
		BABITA DIGAL		//	
92	D-MACA/48020/2024	BABU SETHI	BIRANCHI NARAYAN RATH	//	
		VS	VS	()	
		AUTHORIZED PERSON, ZIQUITZA HEALTH CARE LTD., BBSR		//	
93	D-MACA/48036/2024	D.M., NATIONAL INSURANCE CO.LTD., SAMBALPUR	PRAKASH KUMAR MOHANTY	//	
		VS	VS	()	
		SAHABEIT MAHATO		//	
94	D-MACA/48045/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	PRAKASH KUMAR MOHANTY	//	
		VS	VS	()	
		MAMUNI PRADHAN		//	
95	D-MACA/48054/2024	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	PRAKASH KUMAR MOHANTY	//	
		VS	VS	()	
		SAMITA MALLIK		//	
96	D-MACA/48056/2024	SASMITA PARIDA	KAPILA CHARAN NAYAK	//	
		VS	VS	()	
		ANIRUDHA SWAIN		//	
97	D-MACA/48060/2024	TRIPHUL BAG	SARAT CHANDRA SWAIN	//	
		VS	VS	()	
		BABULAL RAHIM KHAN PATHAN		//	
98	D-MACA/48070/2024	LEGAL MANAGER(T.P.CELL), M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK	PRAKASH KUMAR MOHANTY	//	
		VS	VS	()	
		NAMITA SAMAL		//	
99	D-MATA/48031/2024	BALARAM DAS	PRATYUSHA NAIDU	//	
		VS	VS	()	
		BANALATA DAS		//	
100	D-MSA/48038/2024 MSA/44/2024	M/S UTKAL REALTORS PVT. LTD., KHURDA	LALIT KUMAR MAHARANA	//	
		VS	VS		ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR(Khordha) OREAT/0000096/2023
		AKHIL AGARWAL		//	
101	D-MSA/48040/2024 MSA/45/2024	M/S UTKAL REALTORS PVT LTD., KHURDA	LALIT KUMAR MAHARANA	//	
		VS	VS		ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR(Khordha) OREAT/0000097/2023
		NEERAJ BERI		//	
102	D-RPFAM/48027/2024	SHREYASH MISHRA	LAKSHMAN MISHRA	//	
		VS	VS	()	

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103	D-RSA/48046/2024	PUSPENDU MISHRA PREMANANDA MOHAPATRA VS	TUSAR KUMAR MISHRA VS	// // ()	
104	D-RSA/48098/2024	TAPAS RANJAN SAHOO BALABHADRA MAJHI VS	SAMIR KUMAR MISHRA,(SR.ADV.) VS	// // ()	
105	D-TRP(C)/48069/2024	BRAJA KISHORE KHATOI SONALIKA KHUNTIA VS	BYOMOKESH SAHOO VS	// // ()	
106	D-WA/47976/2024	SARANJIT SAHU STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000194C202400219
107	D-WA/47977/2024	BIKASH CHANDRA KHORA STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202400215
108	D-WA/47978/2024	SUDHIR KUMAR PANIGRAHI STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000194C202400220
109	D-WA/47979/2024	MANJU NAIK STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000194C202400221
110	D-WA/47989/2024	DUSMANTA SAHU STATE OF ODISHA VS	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()	LOD20240000172C202400297
111	D-WA/47990/2024	SURESH CHANDRA NAYAK STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000200C202400216
112	D-WA/48079/2024	SRIBATSA SAMAL SECRETARY, OPSC VS	ARNAV BEHERA VS	// // ()	
113	D-WA/48096/2024	IBTISHAM SAWAIYAN STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202400217
		NRUSINGHA CHARAN BARIK		//	

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114	D-WA/48112/2024	SOMANATH MANDAL VS VC,OUAT,BBSR	BIKRAM CHANDRA GHADEI VS	// () //	
115	D-WP(C)/47972/2024 WP(C)/28383/2024	SAHEB PATRA VS THE STATE OF ODISHA	TIRTH KUMAR SAHU VS	// () //	
116	D-WP(C)/47973/2024	SHRIPATI MANDAL VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	// () //	
117	D-WP(C)/47974/2024 WP(C)/28388/2024	V.SRINIVASA RAO VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// () //	
118	D-WP(C)/47975/2024 WP(C)/28484/2024	PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //	AOR20220001616C202400005
119	D-WP(C)/47980/2024 WP(C)/28512/2024	KRUSHNA CHANDRA TRIPATHY VS THE EXECUTIVE ENGINEER, DIVISION NO 4, BBSR DEVELOPMENT AUTHORITY, KHURDA	SATYA PRAKASH SATAPATHY VS	// () //	
120	D-WP(C)/47981/2024	SANJUKTA PANI VS JYOTI PRAKASH PANI	LALITENDU MISHRA VS	// () //	AOR20220001610C202400022
121	D-WP(C)/47982/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// () //	
122	D-WP(C)/47983/2024 WP(C)/28485/2024	SARBESWAR DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //	
123	D-WP(C)/47984/2024 WP(C)/28480/2024	MUTHOOT FINCORP LIMITED, KERALA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// () //	
124	D-WP(C)/47985/2024 WP(C)/28494/2024	SUKANTILATA MISHRA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// () //	
125	D-WP(C)/47986/2024	MANOJ MAHAPATRA	SARADA DASH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/47987/2024	RAJENDRA PALEI	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/47988/2024	SUDAM CHARAN NAYAK	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/47991/2024	MAA KHAMBESWARI A WOMENS SELF HELP GROUP	BHAKTI PRASAD PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/47993/2024	KALINGA KESHARI JENA	ABHISEK AGARWAL	//	
		VS	VS	0	
		UNION OF INDIA		//	
130	D-WP(C)/47995/2024	M/S SYNERGY INSTITUTE OF ENGINEERING AND TECHNOLOGY, Bhubaneswar	CHINMOY KUMAR MISHRA	//	
		VS	VS	0	
		EMPLOYEES PROVIDENT FUND ORGANISATION		//	
131	D-WP(C)/47996/2024	PRAVASINI MOHAPATRA	SAMAPIKA MISHRA	//	
		VS	VS	0	
		PRAVAT KUMAR SAHOO		//	
132	D-WP(C)/47997/2024	M/S MM MEDICARE PVT LTD	KAJAL SAHOO	//	
		VS	VS	0	
		ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE		//	
133	D-WP(C)/47998/2024	KUSANI SIVA PRASAD	SUNIL KUMAR PANDA	//	
		VS	VS	0	
		UNION OF INDIA		//	
134	D-WP(C)/48000/2024	MANASMINI PRIYAMBADA BISWAL @ MANASMINI SIKRAMBADA DASH (A)	SRITRIBHADA DASH (A)	//	AOR20220001212C202400007
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/48001/2024	TOFAN DAS	SIDHARTHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/48002/2024	SANTOSH KUMAR NAYAK	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	

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137	D-WP(C)/48005/2024	STATE OF ODISHA DR. PRASANT KUMAR DEO VS	ASHUTOSH MOHANTA VS	// // 0	
138	D-WP(C)/48006/2024	STATE OF ODISHA GOPAL KRISHNA PANDA VS	SANTOSH SAHOO VS	// // 0	
139	D-WP(C)/48008/2024	STATE OF ORISSA SHESADEBA BALABANTRAY VS	SAMEER KUMAR DAS VS	// // 0	
140	D-WP(C)/48009/2024	STATE OF ODISHA RASHMIREKHA BEHURA VS	PRABHAT KUMAR DASH VS	// // 0	
141	D-WP(C)/48010/2024	STATE OF ORISSA BALABHADRA SAMAL VS	PRAFULLA CHANDRA ACHARYA VS	// // 0	
142	D-WP(C)/48011/2024	STATE OF ODISHA M/S GAYATRI AGENCY, KHURDA VS	SATYA SMRUTI MOHANTY VS	// // 0	
143	D-WP(C)/48012/2024	MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL, CUTTACK BHIMSEN DASH VS	PRAFULLA CHANDRA ACHARYA VS	// // 0	
144	D-WP(C)/48013/2024	STATE OF ODISHA AJIT KUMAR SAHOO VS	SADASIVA PATRA (1) VS	// // 0	
145	D-WP(C)/48014/2024	BIJU PATNAIK UNIVERSITY OF TECHNOLOGY (BPUT), SUNDARGARH MAINU BEGUM VS	CHITTA RANJAN PATTNAIK VS	// // 0	
146	D-WP(C)/48016/2024	STATE OF ODISHA SRINIBAS PRADHAN VS	BHOJRAJ SETH VS	// // 0	
147	D-WP(C)/48017/2024	STATE OF ODISHA MANAS KUMAR PRADHAN VS	BHOJRAJ SETH VS	// // 0	
		STATE OF ODISHA		//	

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148	D-WP(C)/48018/2024	AKSHYA KUMAR PANDA VS COLLECTOR, BHADRAK	BIBHUTI BHUSAN SWAIN VS	// 0 //	
149	D-WP(C)/48019/2024	ABINASH MOHAPATRA VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	// 0 //	
150	D-WP(C)/48021/2024	KUMUDINI SAHOO VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //	
151	D-WP(C)/48022/2024	AKSHAY KUMAR SAMANTARAY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
152	D-WP(C)/48023/2024	SIBANANDA DAS VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //	
153	D-WP(C)/48025/2024	SUNIL ENGICON PVT LTD VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //	
154	D-WP(C)/48028/2024	BISHWAJEET PATTANAYAK VS M/S. BAJAJ ALLINZ GENERAL INSURANCE CO. LTD., BBSR	BISWANATH PATNAIK VS	// 0 //	
155	D-WP(C)/48032/2024	CHAKRADHAR MOHAPATRA VS STATE OF ODISHA	KALPATARU MISHRA VS	// 0 //	
156	D-WP(C)/48033/2024	ASHRITA KUMAR DAS VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //	
157	D-WP(C)/48039/2024	RAMAKANTA DEHURY VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //	
158	D-WP(C)/48042/2024	BIJAY KUMAR JENA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
159	D-WP(C)/48043/2024	RABINDRA KUMAR MALLIK	ARJUNA CHARANA BEHERA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/48044/2024	BENUDHAR SATAPATHY	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/48047/2024	RAMDAS BEHERA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/48048/2024	BICHITRANANDA BEHERA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/48050/2024	KARUNA SAGAR BEHERA	ISHWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/48051/2024	MANAS KUMAR SAHOO	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/48052/2024	HARIHAR TRIPATHY	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/48053/2024	SANDHYARANI PANIGRAHI	PURNA CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/48057/2024	UDAYENDU MISHRA	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/48059/2024	SIBANANDA MOHAPATRA	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/48061/2024	BIRAKISHORE BEHERA	ABHISHEK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/48064/2024	SANJAY KUMAR SAHU	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	0	

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171	D-WP(C)/48065/2024	STATE OF ODISHA BABULI DEHURI VS	ABHISHEK DASH VS	// // 0	
172	D-WP(C)/48068/2024	STATE OF ODISHA SUSANTI SAHU VS	DIBYA CHARAN SWAIN VS	// // 0	
173	D-WP(C)/48071/2024	CHIEF EXECUTIVE OFFICER (ELECTRICAL), CESU NOW TPCODL, BBSR SATYABHAMA MISHRA VS	DIBYA CHARAN SWAIN VS	// // 0	
174	D-WP(C)/48072/2024	CHIEF EXECUTIVE OFFICER (ELECTRICAL), CESU NOW TPCODL, BBSR BANK OF BARODA VS	KHAN MAHMOODUL HASAN NIAMATI VS	// // 0	
175	D-WP(C)/48076/2024	DEBT RECOVERY APPELLATE TRIBUNAL JYOTSNARANI DAS VS	SAPAN KUMAR PAL VS	// // 0	
176	D-WP(C)/48077/2024	STATE OF ODISHA DEBANANDA BISWAL VS	NIRANJAN PANDA VS	// // 0	
177	D-WP(C)/48078/2024	STATE OF ODISHA RAMAKANTA TARAI VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
178	D-WP(C)/48080/2024	STATE OF ODISHA SRINIBASH PARIDA VS	ACHYUTANANDA PATTANAIK VS	// // 0	
179	D-WP(C)/48081/2024	STATE OF ODISHA ALEKHA SAHU VS	NIRANJAN PANDA VS	// // 0	
180	D-WP(C)/48082/2024	STATE OF ODISHA PRANGYA PATTANAIK VS	ANAM CHARAN PANDA VS	// // 0	
181	D-WP(C)/48083/2024	REGIONAL DIRECTOR, CENTRAL BOARD OF SECONDARY EDUCATION, BBSR KANHU CHARAN NAYAK VS	JEEVANJYOTI MOHANTY VS	// // 0	AOR20220001197C202400018
		STATE ELECTION COMMISSIONER, ODISHA		//	

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182	D-WP(C)/48085/2024	JIBARDHAN MENDALI VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	// 0 //	
183	D-WP(C)/48086/2024	PRAMOD KRUSHNA SOREN VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //	
184	D-WP(C)/48089/2024	NARAYARN PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
185	D-WP(C)/48090/2024	ABODH NARAYAN DANDASENA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //	
186	D-WP(C)/48091/2024	THE BRANCH MANAGER, SBI, SONEPUR BRANCH VS THE CHIEF C.S.O-CUM-D.M.O.S.C.S.C., SUBARNPUR	GURUDUTTA KAR VS	// 0 //	
187	D-WP(C)/48094/2024	BIBEKANANDA DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
188	D-WP(C)/48095/2024	RANJAN KUMAR ROUT VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
189	D-WP(C)/48097/2024	FULNA SAHOO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
190	D-WP(C)/48099/2024	PRATAP KUMAR RATH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
191	D-WP(C)/48100/2024	BIJAY KUJUR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
192	D-WP(C)/48101/2024	DURYODHAN KALO VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
193	D-WP(C)/48102/2024	DAYANIDHI DAS @ DAYANAND DAS	PRASANNA KUMAR RATH (1)	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/48103/2024	MITA MOUSUMI NAYAK	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/48104/2024	RANJAN KUMAR ROUT	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/48106/2024	DEEPAK KUMAR NAYAK	NIROD KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/48107/2024	SK. AZAD MOHAMMAD	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/48108/2024	JANUGANJ UCHHA VIDYAPITHA, BALASORE	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/48109/2024	BHAGIRATHI @ BHAGYA PATRA	LAMBODAR ACHARI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/48110/2024	RITANJALI JENA	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/48111/2024	PRADEEP KUMAR BEHERA	AVIJIT PATNAIK	//	
		VS	VS	0	
		ODISHA CONSTRUCTION CORPORATION LTD., BBSR		//	
202	D-WP(C)/48113/2024	SAUDAMINI SAHOO	BINAYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WPCRL/34334/2024	SUREKHA MISHRA	PRASANT KUMAR SAHOO	//0	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WPCRL/34339/2024	BANITA SWAIN	PRAKASH KUMAR MISHRA	GUNUPUR /255 /2024	
		VS	VS	0	

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205	D-ABLAPL/34315/2024	STATE OF ODISHA BUDHADEB JENA VS	RANJAN KUMAR BEHERA VS	// TIRTOL /521 /2024 ()	
206	D-ABLAPL/34316/2024	STATE OF ODISHA PRADEEP KUMAR JAISWAL VS	DUSHMANTA KUMAR BISWAL VS	// BASTA /28 /2024 ()	AOR20220001297C202400101
207	D-ABLAPL/34322/2024	STATE OF ODISHA KANHU @ DEEPAK KUMAR DALEI VS	DAYANIDHI MISHRA VS	// DHENKANAL TOWN /735 /2024 ()	
208	D-ABLAPL/34325/2024	STATE OF ODISHA PRITAM KUMAR PRADHAN VS	ASWINI KUMAR MISHRA VS	// BOLAGARH P.S. /241 /2024 ()	
209	D-ABLAPL/34327/2024	STATE OF ODISHA RINKU MIRDHA VS	SUSANTA KUMAR SAHU VS	// KULABIRA /190 /2024 ()	
210	D-ABLAPL/34328/2024	STATE OF ODISHA BISHNU @ BISHNU PRASAD BEHERA VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /1000 /2024 ()	
211	D-ABLAPL/34330/2024	STATE OF ODISHA SK. HABIBUR RAHEMAN VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /257 /2024 ()	
212	D-ABLAPL/34331/2024	STATE OF ODISHA SAPAN KUMAR RANA VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /258 /2024 ()	
213	D-ABLAPL/34332/2024	STATE OF ODISHA BIKRAM BARIK VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /255 /2024 ()	
214	D-ABLAPL/34333/2024	STATE OF ODISHA GOBINDA CH. SAHOO VS	JNYANANANDA PANDA VS	// / /0 ()	
215	D-ABLAPL/34336/2024	REPUBLIC OF INDIA (C.B.I) NIMANANDA SAHOO VS	JNYANANANDA PANDA VS	// / /0 ()	
		REPUBLIC OF INDIA(C.B.I)		//	

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216	D-ABLAPL/34341/2024	DAKTAR SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /498 /2024 () //	
217	D-ABLAPL/34344/2024	DHIREN GARNAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	JHIRPANI P.S. /167 /2024 () //	
218	D-ABLAPL/34345/2024	VISHAL @ BISHAL KUMAR VS STATE OF ODISHA	UMAKANTA BARIK VS	PLANTSITE /895 /2024 () //	
219	D-ABLAPL/34347/2024	VIKASH @ BIKASH TIRKEY VS STATE OF ODISHA	UMAKANTA BARIK VS	PLANTSITE /895 /2024 () //	
220	D-ABLAPL/34348/2024	SMRUTI RANJAN JAGADEV @ RACKY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	BHARATPUR PS /474 /2023 () //	
221	D-ABLAPL/34350/2024	BICHITRANANDA ROUT@CHINKU VS STATE OF ODISHA	LINGARAJ MOHANTY VS	BARAMBA /266 /2021 () //	AOD20240000806C202400010
222	D-ABLAPL/34352/2024	DILIP MALIA @ DILLIP KUMAR PANDA VS STATE OF ODISHA	SONALI ROUT VS	AIRPORT /337 /2024 () //	
223	D-ABLAPL/34353/2024	SHIV SANKAR DAS VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	NAYAPALLI P.S. /652 /2024 () //	
224	D-ABLAPL/34354/2024	AMARENDRA JENA @ CHAPUA @ KANHA VS STATE OF ODISHA	AMARESH DAS VS	BENTKAR (42 MOUZA) UPD CUTTACK /301 /2024 () //	
225	D-ABLAPL/34356/2024	AKSHAY KUMAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DHARMASALA /570 /2024 () //	
226	D-ABLAPL/34357/2024	RINA MALIK VS STATE OF ODISHA(VIG.)	MANAS RANJAN BEHERA VS	CUTTACK VIGILANCE /2 /2023 () //	AOR20220001297C202400103
227	D-ABLAPL/34358/2024	PREMANANDA PRADHAN	RANJAN KUMAR ROUT	PIPLI /484 /2024	

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239	D-ABLAPL/34382/2024	STATE OF ODISHA PABITRA MOHAN PANIGRAHI VS	SUBASH CHANDRA SAHOO VS	// TIKIRI /131 /2024 ()	
240	D-ABLAPL/34384/2024	STATE OF ODISHA SANATAN SAHOO VS	DHANANJAYA MUND VS	// HANDAPA /385 /2024 ()	
241	D-ABLAPL/34385/2024	STATE OF ODISHA SK. MOINUDDIN VS	SATYABRATA SENAPATI VS	// Bamapada (Industrial Area) /183 /2024 ()	
242	D-ABLAPL/34386/2024	STATE OF ODISHA ANIKET ROUT VS	ASHISH RANJAN SAMAL VS	// SECTOR-15 /120 /2024 ()	
243	D-ABLAPL/34388/2024	STATE OF ODISHA ANIKET ROUT VS	ASHISH RANJAN SAMAL VS	// SECTOR-15 /121 /2024 ()	
244	D-ABLAPL/34389/2024	STATE OF ODISHA RAJANI KANTA MISHRA VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /442 /2024 ()	
245	D-ABLAPL/34390/2024	STATE OF ODISHA BIBHUTI BHUSAN SAHOO @ BAPI VS	ACHYUTANANDA PATTANAIAK VS	// LAXMISAGAR P.S. /445 /2024 ()	
246	D-ABLAPL/34392/2024	STATE OF ODISHA LUCKY @ ABHIJIT JENA VS	BIDYUTLATA MOHANTY VS	// BARI RAMACHANDRAPUR /563 /2024 ()	
247	D-ABLAPL/34393/2024	STATE OF ODISHA PYARILAL KHAMARI VS	RONIT GHOSH VS	// HEMGIR /430 /2024 ()	
248	D-ABLAPL/34394/2024	STATE OF ODISHA CHINTU @ MD. MEHIR VS	DALIRANI BEHURAY VS	// KUAKHIA /431 /2024 ()	
249	D-ABLAPL/34396/2024	STATE OF ODISHA KEDARNATH DHAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /309 /2024 () //	

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250	D-ABLAPL/34397/2024	SUMITRA UDAYASINGH VS STATE OF ODISHA(VIG.)	BINI MISHRA VS	BHUBANESWAR VIGILANCE /22 /2024 () //	
251	D-ABLAPL/34404/2024	SUKANTA MALLICK @ DIPUNA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /427 /2024 () //	
252	D-ABLAPL/34405/2024	BHAKTAHARI SAHOO VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	BASUDEVPUR /720 /2024 () //	
253	D-ABLAPL/34414/2024	JHARU MAJHI VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	CHHENDIPADA /53 /2013 () //	
254	D-ABLAPL/34415/2024	JEEBAN NAIK @ JIBAN NAIK VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	NARASINGHPUR /15 /2024 () //	
255	D-ABLAPL/34418/2024	ASHOK BALIARSINGH VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KANAS /17 /2023 () //	
256	D-ABLAPL/34419/2024	PINKUN SAMANTRAY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BADAGODA P.S. /717 /2024 () //	
257	D-ABLAPL/34425/2024	TULASI GIRI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /276 /2024 () //	
258	D-ABLAPL/34427/2024	MIHIRA PANDAB @ MIHIR PANDAB VS STATE OF ODISHA	SATYA JEET ROUT VS	AUL /375 /2024 () //	
259	D-ABLAPL/34429/2024	BHARAT MARTHA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	PAHALA /420 /2024 () //	
260	D-ABLAPL/34430/2024	NIMAIN SUIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /97 /2024 () //	
261	D-ABLAPL/34431/2024	KOUSHIK KOLET	PRAVASH CHANDRA JENA	DEOGARH /283 /2022	

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FILING REPORT AS ON :14/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
262	D-ABLAPL/34432/2024	VS STATE OF ODISHA RAMESH CHANDRA BISWAL	VS DIBYAJYOTI SAHOO	() // ALAKUNDA /60 /2024	
263	D-ABLAPL/34434/2024	VS STATE OF ODISHA ASHUTOSH PARIDA	VS DEBASNAN DAS	() // CDA-II /160 /2024	
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :14/11/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-RFA/128/2010 RFA/128/2010	GINIBAI SAHU MP	M/S.DILIP KU.MOHAPATRA.,	37/2024
2	D-ARBA/45813/2024 ARBA/ /	AMRUT KUMAR PANI MP	SUBHRANSU BHUSAN MOHANTY	38/2024
3	D-CRP/47314/2024 CRP/ /	RAM BILASH RAM MP	AKSHAYA KUMAR DORA	90/2024
4	D-ELPET/30681/2024 ELPET/9/2024	PRATYUSHA RAJESHWARI SINGH MP	GOPAL AGARWAL	104/2024
5	D-MSA/48038/2024 MSA/44/2024	M/S UTKAL REALTORS PVT. LTD., KHURDA MP	ALIT KUMAR MAHARANA	104/2024
6	D-MSA/48040/2024 MSA/45/2024	M/S UTKAL REALTORS PVT LTD., KHURDA MP	ALIT KUMAR MAHARANA	105/2024
7	D-ELPET/30916/2024 ELPET/12/2024	GIRIRAJ SINGH MAJHI MP	M/S.PRABHU PRASANNA BEHERA,A.MOHANTY,B.MOHANTY,A.SAT	105/2024
8	D-MSA/48038/2024 MSA/44/2024	M/S UTKAL REALTORS PVT. LTD., KHURDA MP	ALIT KUMAR MAHARANA	106/2024
9	D-ELPET/30916/2024 ELPET/12/2024	GIRIRAJ SINGH MAJHI MP	M/S.PRABHU PRASANNA BEHERA,A.MOHANTY,B.MOHANTY,A.SAT	106/2024
10	D-MSA/48040/2024 MSA/45/2024	M/S UTKAL REALTORS PVT LTD., KHURDA MP	ALIT KUMAR MAHARANA	107/2024
11	D-JCRLA/34/2023 JCRLA/34/2023	PABITRA SAHOO@DHUNA MP	ADV.	238/2024
12	D-JCRLA/34/2023 JCRLA/34/2023	PABITRA SAHOO@DHUNA MP	ADV.	239/2024
13	D-JCRLA/27515/2024 JCRLA/151/2024	RAJARAM MUDULI MP	JAYANTA KUMAR PADHI	240/2024
14	D-JCRLA/27515/2024 JCRLA/151/2024	RAJARAM MUDULI MP	JAYANTA KUMAR PADHI	241/2024
15	D-JCRLA/106/2023 JCRLA/106/2023	DIPU @ DIPAK KUMAR DAS MP	M/S.ABHISEK MOHANTY, P.ANUP DASH, ABHAYA KUMAR SWAIN, A	242/2024
16	D-CRLMP/313/2023 CRLMP/313/2023	SK.SAMAD ALLI MP		258/2024
17	D-CRLMP/8929/2024 CRLMP/485/2024	MANOJ KUMAR PRADHAN MP		259/2024
18	D-TRP(C)/47270/2024 TRP(C)/360/2024	SUNANDA PATRA MP	BIJAY KUMAR BEHERA	385/2024
19	D-TRP(C)/48069/2024 TRP(C)/ /	SONALIKA KHUNTIA MP	BYOMOKESH SAHOO	386/2024
20	D-LAA/125/2018 LAA/125/2018	CHANDRAMANI MALLICK MP	SHASHIBHUSANA JENA,S.BEHERA	391/2024
21	D-LAA/125/2018 LAA/125/2018	CHANDRAMANI MALLICK MP	SHASHIBHUSANA JENA,S.BEHERA	392/2024
22	D-CONTC/47999/2024 CONTC/ /	SAMIR KUMAR ACHARYA MP	SATRUGHNA DASH (A)	468/2024
23	D-CONTC/48029/2024 CONTC/ /	CHANDRASINGH BAHLA MP	BIKRAM KESHARI MOHANTY	469/2024
24	D-RPFAM/48027/2024 RPFAM/ /	SHREYASH MISHRA MP	LAKSHMAN MISHRA	494/2024
25	D-MATA/44371/2024 MATA/ /	YASOBANTA MOHANTA MP	HEMANTA KUMAR MOHANTA	506/2024
26	D-MATA/16082/2024	NIRMAL KARMAKAR	SIDDHARTH PRASAD MISHRA, MR.SUKANTA KU. DALAI	

	MATA/133/2024	MP		507/2024
27	D-MATA/48031/2024	BALARAM DAS	MP	508/2024
	MATA/ /	MP		
28	D-MATA/46154/2024	ANIMA RANI @ ANIMA RANI BEHERA	MP	509/2024
	MATA/ /	MP		
29	D-MATA/46457/2024	NITENDRA KUMAR SAHOO	MP	510/2024
	MATA/ /	MP		
30	D-MATA/46167/2024	CH. RITA PATRO	MP	511/2024
	MATA/ /	MP		
31	D-CMAPL/48062/2024	MARKAND GOUDA	ADV.	567/2024
	CMAPL/ /	MP		
32	D-CMAPL/48067/2024	PADMAN MALI	ADV.	568/2024
	CMAPL/ /	MP		
33	D-FAO/48063/2024	SUKANTI KAR	MP	969/2024
	FAO/ /	MP		
34	D-CRLREV/562/2018	SAHADEBA PATRA	MP	1069/2024
	CRLREV/562/2018	MP		
35	D-CRLREV/34387/2024	BASUDEV DAS	MP	1070/2024
	CRLREV/ /	MP		
36	D-CRLREV/258/2013	AYUB KHAN	MP	1071/2024
	CRLREV/258/2013	MP		
37	D-RSA/38037/2024	PRAFULLA KUMAR SAHOO	MP	1314/2024
	RSA/314/2024	MP		
38	D-RSA/48098/2024	BALABHADRA MAJHI	MP	1315/2024
	RSA/ /	MP		
39	D-CMP/47992/2024	UMESH CHANDRA PANDA	MP	1375/2024
	CMP/ /	MP		
40	D-CMP/48030/2024	MANOJ KUMAR SANKLECHA	MP	1376/2024
	CMP/ /	MP		
41	D-CMP/48041/2024	RASHIDA KHATOON	MP	1377/2024
	CMP/ /	MP		
42	D-BLAPL/28230/2024	PABITRA @ PABI PRASAD SAHOO	MP	1482/2024
	BLAPL/9570/2024	MP		
43	D-BLAPL/25284/2024	venu GOPAL	MP	1483/2024
	BLAPL/8676/2024	MP		
44	D-BLAPL/18174/2024	BISHAL SINGH @ BIPIN	MP	1484/2024
	BLAPL/6255/2024	MP		
45	D-BLAPL/25058/2024	SOUMENDRA SWAIN	MP	1485/2024
	BLAPL/8633/2024	MP		
46	D-BLAPL/911/2020	RAGHUNATH BEHERA	MP	1486/2024
	BLAPL/911/2020	MP		
47	D-BLAPL/24836/2024	KANHU CHARAN KANHAR	MP	1487/2024
	BLAPL/8463/2024	MP		
48	D-BLAPL/29689/2024	DILLIP BISWAS	MP	1488/2024
	BLAPL/10065/2024	MP		
49	D-BLAPL/21877/2024	RAGHUNATHA KHOSLA	MP	1489/2024
	BLAPL/7716/2024	MP		
50	D-BLAPL/29624/2024	KAMESHWAR PRASAD CHOUDHURY	MP	1490/2024
	BLAPL/10040/2024	MP		
51	D-BLAPL/5324/2023	AJIT PATEL	MP	1491/2024
	BLAPL/5324/2023	MP		
52	D-BLAPL/30421/2024	DIPAK KUMAR MOHANTY	MP	1492/2024
	BLAPL/10561/2024	MP		
53	D-BLAPL/27998/2024	SUKANTA SETHI	MP	1493/2024
	BLAPL/9515/2024	MP		
54	D-BLAPL/14863/2024	BIDHAN CHANDRA RAY	MP	1494/2024
	BLAPL/5070/2024	MP		
55	D-ABLAPL/33057/2024	MANARANJAN SABATA	MP	2549/2024
	ABLAPL/12288/2024	MP		
56	D-ABLAPL/26535/2024	BABI JENA@BAPIN JENA	MP	2550/2024
	ABLAPL/9991/2024	MP		
57	D-ABLAPL/30005/2024	BAISNAB SWAIN	MP	2551/2024
	ABLAPL/11149/2024	MP		

58	D-ABLAPL/31109/2024 ABLAPL/11618/2024	L. BABAJI MP		2552/2024
59	D-ABLAPL/29760/2024 ABLAPL/11060/2024	PINTUN SWAIN @ PINTU MP		2553/2024
60	D-ABLAPL/6179/2019 ABLAPL/6179/2019	BIJAYA BAGH MP		2554/2024
61	D-ABLAPL/32136/2024 ABLAPL/12153/2024	MUNA DALEI MP		2555/2024
62	D-ABLAPL/1357/2022 ABLAPL/1357/2022	MANAS RANJAN ROUT @ TITU MP		2556/2024
63	D-ABLAPL/32332/2024 ABLAPL/12172/2024	BISWAVIJAYEE SRICHANDAN MP	SUKANTA KUMAR NAYAK	2557/2024
64	D-ABLAPL/33038/2024 ABLAPL/12315/2024	PRAKASH SAHU MP		2558/2024
65	D-ABLAPL/16167/2024 ABLAPL/5667/2024	RANJIT BHUTIA MP		2559/2024
66	D-ABLAPL/14027/2024 ABLAPL/4894/2024	RANJIT BHUTIA MP	MONIKA SAMAL	2560/2024
67	D-ABLAPL/16605/2024 ABLAPL/5897/2024	RANJIT BHUTIA MP		2561/2024
68	D-ABLAPL/14028/2024 ABLAPL/4900/2024	SANGHAMITRA BHUTIA MP	MONIKA SAMAL	2562/2024
69	D-ABLAPL/31133/2024 ABLAPL/11596/2024	NASIM KHAN MP		2563/2024
70	D-MACA/47994/2024 MACA/ /	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., CUTTACK MP	PRAKASH KUMAR MOHANTY	2699/2024
71	D-MACA/47994/2024 MACA/ /	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., CUTTACK MP	PRAKASH KUMAR MOHANTY	2700/2024
72	D-MACA/393/2023 MACA/393/2023	THE DIVL. MANAGER, DO I, T.P. CELL, M/S. NEW INDIA ASSURANCE CO. LTD. MP	SUBRATINDIA ASSURANCE CO. LTD.	2701/2024
73	D-MACA/45060/2024 MACA/ /	DAYANIDHI DAS MP	DEBASISH PATNAIK	2702/2024
74	D-MACA/45060/2024 MACA/ /	DAYANIDHI DAS MP	DEBASISH PATNAIK	2703/2024
75	D-MACA/48015/2024 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRAKASH KUMAR MOHANTY	2704/2024
76	D-MACA/48015/2024 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRAKASH KUMAR MOHANTY	2705/2024
77	D-MACA/48020/2024 MACA/ /	BABU SETHI MP	BIRANCHI NARAYAN RATH	2706/2024
78	D-MACA/45272/2024 MACA/ /	BIRENDRA PRADHAN MP	KAPILA CHARAN NAYAK	2707/2024
79	D-MACA/45273/2024 MACA/ /	SAMBARU SETHI MP	KAPILA CHARAN NAYAK	2708/2024
80	D-MACA/48036/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRAKASH KUMAR MOHANTY	2709/2024
81	D-MACA/48036/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRAKASH KUMAR MOHANTY	2710/2024
82	D-MACA/48045/2024 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRAKASH KUMAR MOHANTY	2711/2024
83	D-MACA/48045/2024 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRAKASH KUMAR MOHANTY	2712/2024
84	D-MACA/48054/2024 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRAKASH KUMAR MOHANTY	2713/2024
85	D-MACA/48054/2024 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK MP	PRAKASH KUMAR MOHANTY	2714/2024
86	D-MACA/48070/2024 MACA/ /	LEGAL MANAGER(T.P.CELL), M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK MP	SUBRATINDIA ASSURANCE CO. LTD., CUTTACK	2715/2024
87	D-CRLA/564/2021 CRLA/564/2021	EXPRESS SINGH MP	BIJAYA KUMAR BEHERA 1	2916/2024
88	D-CRLA/13/2020 CRLA/13/2020	BAGUN MUNDA MP	RAJIV KU MAHANTA, (M/S CHITTA RANJAN SAHU, P.K.MISHRA)	2917/2024
89	D-CRLA/4324/2024	SANKAR BEHERA	DEBASISH MISHRA	

	CRLA/117/2024	MP		2918/2024
90	D-CRLA/34340/2024 CRLA/ /	RAMA CHANDRA PANI MP	PUSPAMITRA MOHAPATRA	2919/2024
91	D-CRLA/34340/2024 CRLA/ /	RAMA CHANDRA PANI MP	PUSPAMITRA MOHAPATRA	2920/2024
92	D-CRLA/34346/2024 CRLA/ /	GAKULA BAR MP	PRAMOD KUMAR JENA	2921/2024
93	D-CRLA/7830/2024 CRLA/208/2024	DR. HRUSIKESH TRIPATHY MP	DEVASHIS PANDA	2922/2024
94	D-CRLA/16850/2024 CRLA/616/2024	SANTOSH BEHERA MP	AMITAV TRIPATHY	2923/2024
95	D-CRLA/34366/2024 CRLA/ /	GOKULA BEHERA MP	BIBHUTI BHUSAN SWAIN	2924/2024
96	D-CRLA/34366/2024 CRLA/ /	GOKULA BEHERA MP	BIBHUTI BHUSAN SWAIN	2925/2024
97	D-CRLA/34409/2024 CRLA/ /	STATE OF ODISHA(VIG.) MP	SRIMANTA DAS(SR.S.C.,VIGILANCE)	2926/2024
98	D-CRLA/34409/2024 CRLA/ /	STATE OF ODISHA(VIG.) MP	SRIMANTA DAS(SR.S.C.,VIGILANCE)	2927/2024
99	D-CRLMC/33757/2024 CRLMC/ /	TARANISEN MEHER MP	ASHIS KUMAR MISHRA	3033/2024
100	D-CRLMC/34349/2024 CRLMC/ /	MD INTEKHAB ALAM MP	SIDHARTHA MISHRA	3034/2024
101	D-CRLMC/34362/2024 CRLMC/ /	BIJAY KUMAR SWAIN MP	KOUSIK ANANDA GURU	3035/2024
102	D-CRLMC/31393/2024 CRLMC/ /	BIKASH KUMAR PADHI MP	KARUNAKAR NAYAK	3036/2024
103	D-CRLMC/34395/2024 CRLMC/ /	FAGUDEB SAMAL MP	ASISH KUMAR RAY	3037/2024
104	D-CRLMC/34403/2024 CRLMC/ /	ASHOK KUMAR BEHERA MP	ASHOK KUMAR SARANGI	3038/2024
105	D-CRLMC/34408/2024 CRLMC/ /	ASHOK KUMAR BEHERA MP	ASHOK KUMAR SARANGI	3039/2024
106	D-CRLMC/34412/2024 CRLMC/ /	ASHOK KUMAR BEHERA MP	ASHOK KUMAR SARANGI	3040/2024
107	D-WA/47976/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8148/2024
108	D-WA/47976/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8149/2024
109	D-WA/47976/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8150/2024
110	D-WA/47977/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8151/2024
111	D-WA/47990/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8152/2024
112	D-WA/47990/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8153/2024
113	D-WA/47990/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	8154/2024
114	D-WA/47977/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8155/2024
115	D-WA/47977/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8156/2024
116	D-WA/47978/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8157/2024
117	D-WA/47978/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8158/2024
118	D-WA/47978/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8159/2024
119	D-WA/47979/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8160/2024
120	D-WA/47979/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8161/2024

121	D-WA/47979/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8162/2024
122	D-WA/47989/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8163/2024
123	D-WA/47989/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8164/2024
124	D-WA/47989/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	8165/2024
125	D-WA/48079/2024 WA/ /	SECRETARY, OPSC MP	ARNAV BEHERA	8166/2024
126	D-WA/164/2023 WA/164/2023	RAMAHARI SENAPATI MP		8167/2024
127	D-WA/48096/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8168/2024
128	D-WA/48096/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8169/2024
129	D-WA/48096/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8170/2024
130	D-WP(C)/43730/2024 WP(C)/25571/2024	RASMI RANJAN PAIKARAY MP	SUBHANKAR ROUT	15342/2024
131	D-WP(C)/47972/2024 WP(C)/28383/2024	SAHEB PATRA MP	TIRTH KUMAR SAHU	15343/2024
132	D-WP(C)/47974/2024 WP(C)/28388/2024	V.SRINIVASA RAO MP	TIRTH KUMAR SAHU	15344/2024
133	D-WP(C)/47983/2024 WP(C)/28485/2024	SARBESWAR DAS MP	MANOJA KUMAR KHUNTIA	15345/2024
134	D-WP(C)/47984/2024 WP(C)/28480/2024	MUTHOOT FINCORP LIMITED, KERALA MP	ASIT KUMAR CHAUDHURY	15346/2024
135	D-WP(C)/47985/2024 WP(C)/28494/2024	SUKANTILATA MISHRA MP	PRITAM KUMAR MOHANTY	15347/2024
136	D-WP(C)/47975/2024 WP(C)/28484/2024	PRADIPTA KUMAR SAHOO MP	DR. BINODA KUMAR MISHRA	15348/2024
137	D-WP(C)/41612/2024 WP(C)/26430/2024	SIBASISH KUMAR JENA MP	M/S. SUBHADUTTA ROUSTRAY, Sri BUDHADEV ROUSTRAY(Sr. Adv.)	15349/2024
138	D-WP(C)/47995/2024 WP(C)/ /	M/S SYNERGY INSTITUTE OF ENGINEERING MP	INSURANCE COMPANY LIMITED DIVISION OFFICE, BALASORE	15350/2024
139	D-WP(C)/28245/2024 WP(C)/16443/2024	DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED DIVISION OFFICE, BALASORE MP		15351/2024
140	D-WP(C)/47996/2024 WP(C)/ /	PRAVASINI MOHAPATRA MP	SAMAPIKA MISHRA	15352/2024
141	D-WP(C)/47997/2024 WP(C)/ /	M/S MM MEDICARE PVT LTD MP	KAJAL SAHOO	15353/2024
142	D-WP(C)/40419/2021 WP(C)/40419/2021	JAYAKRUSHNA DASH MP	BHABANI SANKAR TRIPATHY I	15354/2024
143	D-WP(C)/34933/2023 WP(C)/34933/2023	PRAVAT KUMAR SAHU MP	SANTOSH KUMAR NANDA	15355/2024
144	D-WP(C)/16692/2022 WP(C)/16692/2022	NITU MAHANAND MP	DIPTIREKHA NANDA	15356/2024
145	D-WP(C)/18740/2021 WP(C)/18740/2021	M/S SERAJUDDIN AND CO. MP	SACHIN KUMAR SAHU	15357/2024
146	D-WP(C)/48000/2024 WP(C)/ /	MANASMINI PRIYAMBADA BISWAL @ M.S.NARMOHINI PRIYAMBADA MP		15358/2024
147	D-WP(C)/2691/2024 WP(C)/1764/2024	ARJUNA CHARAN PATRA MP	GOPAL KRUSHNA MOHANTY	15359/2024
148	D-WP(C)/48017/2024 WP(C)/ /	MANAS KUMAR PRADHAN MP	BHOJRAJ SETH	15360/2024
149	D-WP(C)/48018/2024 WP(C)/ /	AKSHYA KUMAR PANDA MP	BIBHUTI BHUSAN SWAIN	15361/2024
150	D-WP(C)/48019/2024 WP(C)/ /	ABINASH MOHAPATRA MP	PRASANNA KUMAR PARHI	15362/2024
151	D-WP(C)/22916/2024 WP(C)/13083/2024	SIPRARANI MUDULI MP	KRISHNA CHANDRA SAHU	15363/2024
152	D-WP(C)/48023/2024	SIBANANDA DAS	LALATENDU SAMANTARAY	

	WP(C)/ /	MP		15364/2024
153	D-WP(C)/48025/2024	SUNIL ENGICON PVT LTD	BISWAJIT NAYAK	
	WP(C)/ /	MP		15365/2024
154	D-WP(C)/44306/2024	SWAGATIKA SWAIN	SUSANTA SEKHAR MOHAPATRA	
	WP(C)/ /	MP		15366/2024
155	D-WP(C)/32123/2023	KALYANMAYEE SELF HELP GROUP, JALESHWAR	RAJA PRASANA DAS, J.S. MAHARANA, S. DAS, B. K. BHOI, DEBI PR	
	WP(C)/32123/2023	MP		15367/2024
156	D-WP(C)/48053/2024	SANDHYARANI PANIGRAHI	PURNA CHANDRA DAS	
	WP(C)/ /	MP		15368/2024
157	D-WP(C)/44884/2024	RADHA GOBINDA PADHEE	RABINDRA NATH DEBATA	
	WP(C)/26541/2024	MP		15369/2024
158	D-WP(C)/18518/2023	JITENDRA KUMAR PUTEI		
	WP(C)/18518/2023	MP		15370/2024
159	D-WP(C)/48059/2024	SIBANANDA MOHAPATRA	DEEPAK RANJAN SUNDARAY	
	WP(C)/ /	MP		15371/2024
160	D-WP(C)/11251/2019	JITENDRA KUMAR PUTEI		
	WP(C)/11251/2019	MP		15372/2024
161	D-WP(C)/48064/2024	SANJAY KUMAR SAHU	DEEPAK RANJAN SUNDARAY	
	WP(C)/ /	MP		15373/2024
162	D-WP(C)/41827/2024	PRASANTA KUMAR MISHRA		
	WP(C)/26476/2024	MP		15374/2024
163	D-WP(C)/47900/2024	SANTOSH KUMAR PARIDA	AUROVINDA MOHANTY	
	WP(C)/ /	MP		15375/2024
164	D-WP(C)/11217/2022	NARENDRA PRADHAN	RABI NARAYAN BEHERA	
	WP(C)/11217/2022	MP		15376/2024
165	D-WP(C)/20723/2022	PABITRA MOHAN PATTANAYAK	SANTOSH KUMAR NANDA	
	WP(C)/20723/2022	MP		15377/2024
166	D-WP(C)/48090/2024	ABODH NARAYAN DANDASENA	AJIT KUMAR MOHANTY	
	WP(C)/ /	MP		15378/2024
167	D-WP(C)/17515/2010	STATE OF ORISSA	A.S.C.	
	WP(C)/17515/2010	MP		15379/2024
168	D-WP(C)/48095/2024	RANJAN KUMAR ROUT	SAIBRATA RATH	
	WP(C)/ /	MP		15380/2024
169	D-WP(C)/28943/2024	JYOTSNAMAYEE BADNAYAK	KUNAL KUMAR SWAIN	
	WP(C)/16997/2024	MP		15381/2024
170	D-WP(C)/28941/2024	NARESH NAG	KUNAL KUMAR SWAIN	
	WP(C)/17085/2024	MP		15382/2024
171	D-WP(C)/28941/2024	NARESH NAG	KUNAL KUMAR SWAIN	
	WP(C)/17085/2024	MP		15383/2024
172	D-WP(C)/28943/2024	JYOTSNAMAYEE BADNAYAK	KUNAL KUMAR SWAIN	
	WP(C)/16997/2024	MP		15384/2024
173	D-WP(C)/28949/2024	DHANIRAM SOREN	KUNAL KUMAR SWAIN	
	WP(C)/17078/2024	MP		15385/2024
174	D-WP(C)/28949/2024	DHANIRAM SOREN	KUNAL KUMAR SWAIN	
	WP(C)/17078/2024	MP		15386/2024
175	D-WP(C)/2708/2024	ABHISHEK PATNAIK	KUNAL KUMAR SWAIN	
	WP(C)/1354/2024	MP		15387/2024
176	D-WP(C)/2708/2024	ABHISHEK PATNAIK	KUNAL KUMAR SWAIN	
	WP(C)/1354/2024	MP		15388/2024
177	D-WP(C)/48104/2024	RANJAN KUMAR ROUT	SAIBRATA RATH	
	WP(C)/ /	MP		15389/2024
178	D-WP(C)/48106/2024	DEEPAK KUMAR NAYAK	NIROD KUMAR SAHU	
	WP(C)/ /	MP		15390/2024
179	D-WP(C)/48109/2024	BHAGIRATHI @ BHAGYA PATRA	LAMBODAR ACHARI	
	WP(C)/ /	MP		15391/2024
180	D-WP(C)/48111/2024	PRADEEP KUMAR BEHERA	AVIJIT PATNAIK	
	WP(C)/ /	MP		15392/2024
181	D-WP(C)/48113/2024	SAUDAMINI SAHOO	BINAYA KUMAR MOHANTY	
	WP(C)/ /	MP		15393/2024